

Annexure-3  
Name of the corporate debtor: WADHAWAN HOLDINGS PRIVATE LIMITED;  
Date of commencement of CIRP: 24-11-2023;  
List of Creditors Updated on: 13-01-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Reliance Commercial Finance Limited	08-12-2023	6,17,01,16,486.00	6,17,01,16,486.00	Secured	-	-	No	99.99%	-	-	-	-	NA
2	J.C Flowers Asset Reconstruction Private Limited	08-12-2023	11,81,97,76,170.23	1.00	Unsecured	-	-	No	0.01%	-	-	11,81,97,76,169.23	-	As per the opinion of legal counsel, the deemed RP reconstituted the committee of creditors by admitting the claim of J.C. Flowers Assets Reconstruction Pvt Ltd at a notional value of Rs.1/- subject to the eventual outcome of the supreme court order
<b>Total</b>			<b>17,98,98,92,656.23</b>	<b>6,17,01,16,487.00</b>		<b>0</b>	<b>0</b>		<b>100%</b>	<b>-</b>	<b>0</b>	<b>11,81,97,76,169.23</b>	<b>0</b>	